

**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No. 9438/2020
(S.W.P. No. 483/2020)

This, the 27th day of April, 2021

(Through Video Conferencing)



**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Dinesh Sharma, Member (A)**

Mrs. Dil Afroza, age 44 yearsApplicant

(Mr. I.A. Sofi)

VERSUS

Union Territory of Jammu and Kashmir & Ors. ..Respondents

(Mr. Amit Gupta, AAG)

ORDER (ORAL)

Mr. Rakesh Sagar Jain, Member (J):

The T.A. is arises out of an SWP (T.A. No. 9438/2020) wherein the relief was claimed against the post of MPH. It is not a civil post and the Tribunal does not have any jurisdiction. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(Dinesh Sharma)
Member (A)**

JNS

**(Rakesh Sagar Jain)
Member (J)**